

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

ORIGINAL APPLICATION NO. 446/2013
with
Misc. Application No. 180/01265/15 (Direction)

Friday this the 21st day of January 2016

CORAM

Hon'ble Mr. Justice N.K.Balakrishnan, Judicial Member
Hon'ble Mrs. P. Gopinath, Administrative Member

Sarun Das H, aged 25 years,
S/o Haridas,
Kadumoottil Puthenveedu,
Paripally P.O., Kollam,
Pincode 691574.

[By Advocate T.C.G. Govindswamy, (rep)]

...Applicant

Versus

1. Union of India, represented by
The Secretary to the Government of India,
Ministry of Communications & Information Technology,
(Department of Posts), Dak Bhavan,
Sansad Marg, New Delhi 110 001.
2. The Chief Post Master General, Kerala Circle,
Thiruvananthapuram 695033.
3. The Assistant Director Recruitment,
Office of the Chief Post Master General,
Kerala Circle, Trivandrum 695 033.
4. S. Sreekumar, S/o the late Sukumaran Nair,
aged 39 years, Gramin Dak Sevak Branch Postmaster,
Parakunnu B.O., Navaikulam, Thiruvananthapuram,
North Division 695603, residing at 'Sree Sailam'
Chittayikode, Navaikulam 695603.
5. D. Anilkumar, S/o Sri Dharmarajan,
aged 40 years, Gramin Dak Sevak Mail Deliverer,
Mylakkad P.O., Kollam South Division 691571.
6. B.S. Sabumon, S/o the late Bhaskaran,
aged 41 years, Gramin Dak Sevak Mail Deliverer,
Kallavathukkal P.O., Kollam South Division 691578
residing at Chalil Veedu, Chirakkara Thazham P.O.
Kalluvathukkal, Kollam 691 578.

7. Vindo Kumar V. S/o Sri Venugopalan Nair,
aged 37 years, Gramin Dak Sevak Mail Deliverer,
Perumpazuthoor S.O., Thiruvananthapuram South Division,
residing at 'Sreegopalam', Thalayal, Balaramapuram P.O.
Thiruvananthapuram 695501. **[R.4 to R.7 Impleaded as per order in
M.A. 599/13 dated 10.6.2013]**
8. Sujeesh K.V., aged 32 years,
S/o K.K. Vijayan,
Kottakal Parambil, Cherthala, Alapuzha District.
9. Varghese Thomas K. Aged 22 years,
s/o Thomas Varghese K.
Koonthanickal House, Edayaranmula,
Kozhencerry, Pathanamthitta District.
10. Vineesh P.D., Aged 31 years,
S/o Dinesh P.N.
Pattaruparambil, Kaitharam (P.O)
North Paravur,
Ernakulam District.
11. Issac Antony, aged 23 years,
S/o M.R. George,
Mangalathu House,
Ochanthuruthu P.O.
Ernakulam.

...Respondents

[R.8 to R.11 impleaded as per order dated 20.11.2015]

(By Mr. N. Anilkumar, Sr. PCGC (R) for Respondent No.1-3
Mr. O.V. Radhakrishnan for R.4 to 7 represented by Mr. Antony Mekkath
Ms. Indu representing for Mr. S Shanavas Khan for Respondents 8 to11))

This application having been finally heard on 21.1.2016, the Tribunal
on the same day delivered the following.

ORDER [ORAL]

Per: Justice N.K.Balakrishnan, Judicial Member

Heard both sides.

It is submitted by Mr. N. Anilkumar, Sr. PCGC that selection is being
done on the basis of the age limit prescribed under Annexure A.I
Notification and they are not going to select anybody who are aged beyond
the prescribed age limit that would satisfy the prayer sought for in this

O.A.

O.A.NO.446/2013 with Misc. Appln. No.180/01265/15

2. It is also submitted that respondents No.4 to 7 are being considered in the light of the judgement dated 21st May 2007 passed in Annexure R.4

(a) rendered by the Hon'ble High Court of Kerala. The respondents are not precluded from proceeding further the selection in respect of the persons mentioned above also.

3. In the light of the submissions made by Mr. N. Anilkumar, Sr. PCGC that they will abide by the age limit prescribed by Annexure A.1 and in the light of the judgement of the Hon'ble High Court dated 21.5.2007 nothing remains for consideration in this case.

4. O.A. is disposed of in the light of what is stated above. It goes without saying that selection and further action can be taken by the respondents in the light of what is mentioned above.

5. Misc. Application No. 180/01265/15 for direction also stands disposed of accordingly. No order as to costs.


(Mrs. P. GOPINATH)
ADMINISTRATIVE MEMBER


(N.K. BALAKRISHNAN)
JUDICIAL MEMBER

Sj*